

addition a provision of Rs. 100 lakhs has been made for village and small industries. The techno-economic studies on the spinning mill and the cement factory are currently in progress.

(d) and (e). The Fourth Plan programmes are currently being reviewed and no final decision has been taken.

C.H.S. Doctors

272. **Shri M. Meghachandra:** Will the Minister of Health and Family Planning be pleased to state:

(a) whether any new list of Central Health Service Doctors which affect the seniority cadres of the doctors of Manipur has been drawn up;

(b) if so, the basis and factors taken into account in drawing up the list;

(c) whether applications complaining of supersession of junior doctors over seniors have been received; and

(d) if so, the action taken thereon?

The Deputy Minister in the Ministry of Health and Family Planning (Shri B. S. Murthy): (a) and (b). Lists of officers including those in Manipur appointed to the Central Health Service upto the 9th September, 1966 approved for appointment to the various revised grades of the Service have been prepared in accordance with the provisions of Rule 7 read with Rule 7A of C.H.S. Rules, 1963, as amended by the C.H.S. (Amendment) Rules, 1966.

(c) and (d). Representations against exclusion of names from the Service and fixation of seniority have been received from some officers. Decisions on the representations will be taken in due course.

Income Tax Office at Jharsuguda

273. **Shri Dhirendramath:** Will the Minister of Finance be pleased to state:

(a) whether it is a fact that an Income-tax Office was functioning at

Jharsuguda (Orissa) sometime back for the benefit of assesses; and

(b) if so, the reasons for shifting the Office to Sambalpur, (Orissa) causing great hardship to the Income-tax Payees?

The Deputy Prime Minister and Minister of Finance (Shri Morarji Deas): (a) Yes, Sir.

(b) The Income-tax Officer at Jharsuguda had jurisdiction originally over two Districts, namely, Sundargarh and Sambalpur and the office was located at Jharsuguda because it was convenient to the assesses of both the Districts. A new Income-tax Office was opened at Rourkela for Sundargarh district. Therefore, the Income-tax Office for Sambalpur was shifted to Sambalpur which is the Headquarters of the District.

Development of Goa

274. **Shri N. Sreekantan Nair:** Will the Minister of Planning be pleased to state:

(a) the total amount allotted to Goa during the first year of the Fourth Five Year Plan;

(b) whether Government have prepared any special developmental programme for implementation in Goa; and

(c) whether there is any programme to develop the Mormugoa Port Area?

The Minister of Planning, Petroleum and Chemical and Social Welfare (Shri Asoka Mehta): (a) Rs. 6.11 crores.

(b) In the discussion held in December, 1966 with the Lt. Governor, Goa, Daman & Diu the Fourth Plan outlay was agreed at Rs. 40.24 crores.

(c) A detailed project report for the development of Mormugoa Port in the Fourth Plan has been drawn up at an estimated cost of Rs. 28.87 crores. The Central sector of the draft Fourth Five Year Plan includes a provision of Rs. 15 crores on account of this project.